THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH

Item No. 33

CP(IB) No. 50/Chd/Hry/2021

Under Section 9 , IBC 2016

In the matter of:-
New Modern Steel Industries (India) ….Petitioner/Operational Creditor

Vs

Atlas Cycles (Haryana) Ltd. …Respondent/Corporate Debtor

Present :

Ms. Pridhi Singla, proxy counsel for Mr. Nahush Jain, Advocate for the petitioner-operational creditor.

Mr. Vishav Bharti Gupta, proxy counsel for Mr. S.P. Singh Chawla, Advocate for the respondent-corporate debtor.

It is pointed out by learned proxy counsel for the respondent-corporate debtor that an application for transfer of this petition has been filed before the Hon'ble Principal Bench, New Delhi and further proceedings are stayed till the decision of the said transfer application. In view of the same, list the matter on 24.03.2023.

Sd/-
(Subrata Kumar Dash)
Member (Technical)

Sd/-
(Harnam Singh Thakur)
Member (Judicial)

January 31, 2023
VN